

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/2527/2020



This the 09th day of April 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. TARUN SHRIDHAR, MEMBER (A)**

Gh. Hassan Lone, age about 53 years, I/C Head Assistant, REW, Kupwara, S/O Ab. Jabbar Lone, R/o Warnow, Lolab, Tehsil/district; Kupwara, J&K.

.....Applicant

(Advocate:- None)

Versus

1. State of Jammu and Kashmir, Notice to be served through Commissioner/Secretary, Rural Development Department, Civil Secretariat, Jammu.
2. Director, Rural Development Department, Srinagar.
3. Project Officer, Wage Employment, (ACD), Kupwara.

.....Respondents

(Advocate: Mr. Sudesh Magotra, ld. DAG)

**O R D E R
[ORAL]**

(Delivered by Hon'ble Mr. Tarun Shridhar, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last previous date also i.e. 30.03.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 09.04.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.



(TARUN SHRIDHAR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

JNS